

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 31.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.05/ BB/2017	-	Hearing	230/ 232	Coffee Day Enterprises Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

N.K. Dilip, M.G. Nanjappa  
V.veer.

Advocates  
Tatundegat  
Bangalore  
9986633098



Counsel for petitioner is present. OL is present.

List it on 01.08.2017 for further hearing.

  
MEMBER (J)

  
MEMBER (T)